

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No212
CP(IB) 178 of 2020

Proceedings under Section 10 IBC

IN THE MATTER OF:

Dhanlaxmi Lease Finance Ltd

.....Applicant

.....Respondent

Order delivered on 01/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Shivram Ganeshan, Adv.
For the Respondent :

ORDER

Due to paucity of time, as the Members are holding Special Bench in post lunch session, adjourned to 04.01.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**